

made to it during the last three years and what are the orders on the subject ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the House.

अनुसूचित जाति अनुसूचित जनजाति
आयुक्त की सेवानिवृत्ति

2891. श्री आर. एन. राफेस : क्या गृह
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अनुसूचित जाति और अनुसूचित जनजाति आयुक्त के पद के वर्तमान पदाधारी की सेवा निवृत्ति हो चुकी है ;

(ख) यदि हाँ, तो उनकी सेवानिवृत्ति कब और किस तारीख को हुई और सरकार का विचार उस रिक्त पद को कब तक भरने का है ;

(ग) क्या यह भी सच है कि अनुसूचित जाति और अनुसूचित जनजाति में संघटित लोगों की शिकायतों पर देर से गुनवाई होती है ; और

(घ) यदि हाँ, तो उसके क्या कारण हैं और कार्यालय में कर्मचारियों को वर्तमान संख्या क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) और (ख) अनुसूचित जाति और अनुसूचित जनजाति आयुक्त के पद का अन्तिम पदाधारी 23 नवंबर, 1981 को सेवानिवृत्त हो गया था। पद को जल्दी ही

भरने का विचार है।

(ग) और (घ) अनुसूचित जाति और अनुसूचित जनजाति आयुक्त के कार्यालय में प्राप्त शिकायतों पर सामान्यतः आयोग द्वारा समय पर कार्रवाई की जाती है। कार्यालय में वर्तमान कर्मचारियों की संख्या 77 है।

Recommendations of Working Group on
Industrial Training

2892. SHRI BALASAHEB VIKHE
PATIL : Will the Minister of PLANNING be pleased to state :

(a) the recommendations of Planning Commission's working group on industrial training ; and

(b) the allocation for upgrading and modernising equipment at industrial training centres ?

THE MINISTER OF PLANNING
(SHRI) S. B. CHAVAN : (a) and (b) : In the context of the preparation of the Seventh Five Year plan, the Planning Commission have set up a Working Group on Vocational Training. The Group is expected to submit its Report by the end of March, 1984.

Supply of Water to Visakhapatnam
Steel Plant

2893. SHRI G. BHOOPATHY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Government of Andhra Pradesh approached the Union Ministry of Steel for required additional funds and on loan basis for completion of Yeleru Reservoir Project in time for supply of water to the Visakhapatnam Steel Plant and whether any letter dated 20 June have also been addressed to the Prime Minister by the Chief Minister of Andhra Pradesh in this regard ; and

(b) if so, the action Union Govern-

ment have taken on the requirements of the State Government for timely completion of the said Yeleru Project ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) and (b) Yes, Sir, in a letter dated 19th June, 1983 the Chief Minister of Andhra Pradesh requested the Prime Minister for a loan of Rs. 50 crores to complete the Yeleru Project of the State Government to supply water for the steel plant under construction in Visakhapatnam. In 1978, the Govt. of Andhra Pradesh gave an assurance that it will make water available in bulk at the plant boundary at its own cost. So the investment approved by the Central Government for the steel plant did not include any expenditure for the supply of water (at the plant boundary). Therefore, the Ministry of Steel has informed the Andhra Pradesh Government that it will not be possible for the Visakhapatnam steel plant project or the Department of Steel to provide loan finance for the project.

According to the information available, till end March, 1983 the Andhra Pradesh Government has spent Rs. 20.73 crores on this water supply project ; the cost of the facilities to be erected for the supply of water to the steel plant is estimated at Rs. 107.36 crores. The Andhra Pradesh Government has been requested to indicate a firm schedule for the completion of this water supply project and for the supply of the requisite quantity of water at the boundary of the steel plant ; this information is awaited.

Placing of Glass Industry in Negative List

2894. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether the sheet glass industry is placed in the negative list of the Financial Institutions ;

(b) if so, the reasons as to why so many letters of Intent have been issued for new units ;

(c) whether exports of sheet glass were highest in 1977 when there was surplus licensed capacity in the country ; but now exports declined to absolute zero by 1982 ;

(d) whether glass industries were not interested in exports due to high selling prices in domestic markets ; and

(e) the reasons as to why valid letter of Intents not be exempted from the 'negative' list which have under taken an export obligation of at least 30 per cent of their industrial licences ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA ROA) : (a) No, Sir.

(b) Does not arise,

(c) and (d) According to the Chemicals and Allied Products Export Promotion Council, Calcutta, the exports of sheet glass have been as under :—

Year	Export of plain sheet glass (Rs. Lakhs)
1976-77	213.8
1977-78	591.4
1978-79	303.2
1979-80	217.2
1980-81	129.0
1981-82	97.0
1982-83	181.0